

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

8. C.P.(IB)-371(MB)/2023
CORAM: SHRI. H.V. SUBBA RAO, MEMBER (J)
MS. MADHU SINHA, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **18.05.2023**

NAME OF THE PARTIES: Aarti Industries Ltd

V/s.

Kwality Chemical Industries Private Limited.

SECTION 9 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

Mr. Sukrit Parashar i/b Vesta Legal, counsel for the Operational Creditor is present through virtual hearing.

Counsel appearing for the Operational Creditor submits that, the matter has been settled between the parties and he has already filed an application for withdrawal of the main Company Petition which is under scrutiny before the Registry.

List this matter on **01.06.2023**.

Sd/-
MADHU SINHA
Member (Technical)
Shubham

Sd/-
H.V. SUBBA RAO
Member (Judicial)